

newsprint comes through that there will be loss of foreign exchange.

SHRI RAJ BAHADUR : I have already said about this.

Re. LAW AND ORDER SITUATION IN WEST BENGAL

SHRI DINEN BHATTACHARYYA (Serampore) : Since the proclamation of President's rule, so many incidents of murders and killings are reported from Calcutta. On the 2nd of this month Sri Mahadev Banerjee, a CPI (M) leader, got down at Kalna station platform at 11 at night several assailants-known Goondas jumped upon him with deadly weapons. Sri Banerjee rushed into the Asstt. Station Master's room. The Goondas chased him there and killed him most heinously. Every day you will find that so many persons are being killed and especially the CPI(M) workers and leaders are the targets and no step is taken from the Government quarter. The Prime Minister said that she has not sent Shri Siddhartha Shankar Ray with any special mission : but this gentleman is occupying a room in the Writers' building and doing all things as if he is the ruler of West Bengal. I want that the Home Minister must make a statement here and now. Further by order of Sri Ray military is being sent everywhere. Indiscriminately, they are firing and killing persons. People are asking for protection, but nothing is being done. There is no Assembly there. We are the elected representatives of the people here, and we want to draw the attention of the House as to how serious and horrible situation is prevailing in West Bengal. What right has Shrimati Indira Gandhi to employ the military indiscriminately in the districts and use the military and the CRP to kill persons like cats and dogs ? This kind of thing must be stopped, and the hon Minister must make a statement thereon.

SHRI MANORANJAN HAZRA (Arambagh) : The hon. Minister must make a statement.

12.26 hrs.

RE. SUPPLY OF DEFECTIVE BREAD IN DELHI

श्री अम्बेडकर (फिरोजाबाद) : मैं लोक महत्व का एक प्रश्न आपके सामने उपस्थित करना

चाहता हूँ। ब्रिटेनिया की डबल रोटी मैंने खरीदी। उसके अन्दर आप देखें कि यह कपड़ा निकला है। यह बड़ी संगीन बात है। खाद्य मंत्रालय या स्वास्थ्य मंत्रालय का ध्यान इस ओर जाना चाहिए। इस में कपड़ा है और कुछ भी नहीं है... (इम्पदरपवाँज)...

श्री शशि भूषण (दक्षिण दिल्ली) : कम्पनी की बनी ब्रिटेनिया डबल रोटी जो इनको सप्लाई की गई है, उस में गन्दा कपड़ा निकला है।

MR. SPEAKER : May I make a request to all hon. Members ? These matters normally concern the local government or the NDMC or the Metropolitan Council, and should be raised there. But this is a national Parliament in which only the question of that bread which goes into the stomachs of MPs can be raised. But I may tell the hon. Member that I was also myself surprised over it. But this is not the proper forum for raising this matter. I would advise the hon. Member to send it to the hon. Minister so that he may see it and take some action on it.

SHRI ATAL BIHARI VAJPAYEE (Gwalior) : Do you approve of such displays in the House ? May I know whether you approve or disapprove of such displays in the House ?

MR. SPEAKER : I have already said that this is not the proper forum for that display. He may send it to the hon. Minister...

SHRI ATAL BIHARI VAJPAYEE : Tomorrow, I might bring *rasagullas*...

SHRI S. M. BANERJEE (Kanpur) : *Rasagullas* are not available because there is no milk available and there is a ban on milk products till the 15th of this month.

श्री अटल बिहारी वाजपेयी : दिल्ली में कानून से रसगुल्ला बनाना मना है। लेकिन रसगुल्ले बन रहे हैं और धोरी से बिक रहे हैं। आप इजाजत दें तो मैं ला कर दिखा दूँ।

SHRI S. M. BANERJEE : Let him lay it on the Table and circulate it.

अध्यक्ष महोदय मेरी हमदर्दी इसके साथ है। लेकिन पार्लियामेंट इसके लिए प्रारंभ फोरम नहीं है। थाप इसको दिल्ली की सरकार को भेज दीजिए, लैफ्टिनेंट गवर्नर माहव को भेज दीजिए, मिनिस्टर को भेज दीजिए, किसी को भी भेज दीजिए। इस जगह इसको न करिये। रमगुल्ले का या गुलाब जामन का झगडा नहीं है। वाजपेयी जी को तकलीफ करने की जरूरत नहीं है।

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): We are grateful to you, Sir that you have asked Shri Atal Bihari Vajpayee to send *rasagullas* to us.

अध्यक्ष महोदय : अब से पहले तो मेरे पास आने चाहिए।

12.29½ hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF PYRITES, PHOSPHATES AND CHEMICALS LTD

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): On behalf of Shri S. Mohan Kumaramangalam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) Review by the Government on the working of the Pyrites, Phosphates and Chemicals Limited, for the year 1969-70
- (2) Annual Report of the Pyrites, Phosphates and Chemicals Limited, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No LT—626/71*]

12.30 hrs.

DEMANDS *FOR GRANTS—Contd.

MINISTRY OF INFORMATION AND BROADCASTING—contd.

MR. SPEAKER : The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Information and Broadcasting. The hon Minister may now reply to the debate.

May I say one thing ? We have been following the allotment of time given by the Business advisory Committee. But that time has been extended. It has always been the practice in this House that if we decide to extend the time, then it should go back to the Committee, because we are now short of so many hours because of these extensions ; the result will be that the Demands at the tail end will go without being discussed. We had expressed our hope that these Demands would be considered, but looking to the rate at which we have been proceeding, it looks that some Demands will go undiscussed.

SHRI JAGANATH RAO (Chatrapur) : May I put a question to the hon. Minister so that she can reply to it during her speech ?

The Press Commission reported in 1954. 17 years have passed since. All these years Government had not considered the Report. It is only since the last two years that it seems to be under the active consideration of Government. Shri Satyanarayan Sinha and Shri Gujral had said that they were actively considering the Report. During these 17 years, so much water has flowed down the Yamuna. Whatever observations, remarks and recommendation they have made, are not valid today. Even in respect of PTI, the only reason given was that because of financial difficulties they would persuade the shareholders to convert it into a corporation. It is up to the PTI to say that they are not in financial difficulties. Since the country has been undergoing a social transformation and since it is our policy to curb monopolistic tendencies in the newspaper and other industries, and since nothing has been done in that regard, will Government consider the need to appoint a Second Press

*Moved with the recommendation of the President.